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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 14 /2004-09

NEW DELHI: Dated: 4th January, 2005

S.O. (E) In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy, 2004-09, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items, 2004-09.

2. The following shall be amended to read as follows:

Exim Code	Item description	Policy	Policy conditions
9706 00 00	Antiques of an age exceeding hundred years	Restricted	1. Allowed for import under saving clause 3(1) of Foreign Trade (Exemption from Application of Rules in Certain Cases) Order, 1993, read with Customs Notification 157 dated 28.03.90. 2. Import of antiquarian

books is free.

This issues in public interest.

Sd/-

(K.T. CHACKO)

Director General of Foreign Trade and
ex-officio Additional Secretary to the Government of India

Copy to all concerned.

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